

तक के लिए बढ़ा दिया जाए। यदि ऐसा किया गया तो ज्योबा अच्छा होगा।

MR. DEPUTY SPEAKER : I will convey the suggestion that you have made.

### ARCHITECTS BILL

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : I beg to move :

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the joint Committee of the House on the Bill to provide for the registration of architects and for purposes connected therewith, made in the motion adopted by Rajya Sabha at its sitting held on the 15th May, 1969 and communicated to this House on the 15th May, 1969 and do resolve that the following thirty members of Lok Sabha be nominated to serve on the said Joint Committee, namely :—Shri Ramchandra J. Amin, Shri J.B.S. Bis, Shri Anil K. Chanda, Shri Tulsidas Dasappa, Shri Kansari Halder, Shri J. N. Hazarika, Shri Hem Barua, Shri S.M. Joshi, Shri Dhireswar Kalita, Kumari Kamla Kumari, Shri Sitaram Kesri, Shri Bal Raj Madhok, Shri Bijay Modak, Shri Piloo Mody, Shrimati Shankuntla Nayar, Shri Chintamani Panigrahi, Shri Anantrao Patil, Shri V. Narasimha Rao, Shri P. Antony Reddi, Shri V. Sambasivam, Shrimati Tara Sapre, Shri Erasmo de Sequeira, Shrimati Jayaben Shah, Shri Naval Kishore Sharma, Shri Prakash Vir Shastri, Shri P. Sivasankaran, Shri S. D. Somasundaram, Shri M.G. Uikey, Shri G. Venkatswamy, and Dr. V.K. R.V. Rao."

MR. DEPUTY SPEAKER : The question is :

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the joint Com-

mittee of the Houses on the Bill to provide for the registration of architects and for purposes connected therewith, made in the motion adopted by Rajya Sabha at its sitting held on the 15th May, 1969, and communicated to this House on the 15th May, 1969, and do resolve that the following thirty members of Lok Sabha be nominated to serve on the said Joint Committee, namely :—Shri Ram Chandra J. Amin, Shri J.B.S. Bis, Shri Anil K. Chanda, Shri Tulsidas Dasappa, Shri Kansari Halder, Shri J.N. Hazarika, Shri Hem Barua, Shri S.M. Joshi, Shri Dhireswar Kalita, Kumari Kamla Kumari, Shri Sitaram Kesri, Shri Bal Raj Madhok, Shri Bijoy Modak, Shri Piloo Mody, Shrimati Shankuntla Nayar, Shri Chintamani Panigrahi, Shri Anantrao Patil, Shri V. Narasimha Rao, Shri P. Antony Reddi, Shri V. Sambasivam, Shrimati Tara Sapre, Shri Erasmo de Sequeira, Shrimati Jayaben Shah, Shri Naval Kishore Sharma, Shri Prakash Vir Shastri, Shri P. Sivasankaran, Shri S. D. Somasundaram, Shri M.G. Uikey, Shri G. Venkatswamy and Dr. V. K. R.V. Rao."

*The motion was adopted.*

### CODE OF CIVIL PROCEDURE (AMENDMENT) BILL

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON) : I beg to move :

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the joint Committee of the Houses on the Bill further to amend the Code of Civil procedure, 1908, made in the motion adopted by Rajya Sabha at its sitting held on the 15th May, 1969 and communicated to this House on the 15th May, 1969 and do resolve that the following thirty members of Lok Sabha be nominated to serve on the said Joint Committee, namely :—Shri D. Balarama Raju, Shri Rajendranath Barua, Shri R.D. Bhandare, Shri Krishna Kumar Chatterji, Shri N. T. Das, Shri Shivajirao S.